

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.SHAFFIQUE

NAME OF THE DEPENDENT CHILD/CHILDREN : ABDUL ZAFIR.S
MOHAMMED RAIZ.S

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	70,373/-		One	45,000/- Kissan Vikas Pathra

LIABILITIES

Particulars:- Nil

1.

2.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.SHAFIQU

DATE OF APPOINTMENT : 08.11.2011

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1/15 undivided share over 15 cents	Apartment No. 103, Nirmal Gardens	17,05,000/-	Nil	Two	One lakh

LIABILITIES

Particulars:-

Loan for repayment to State Bank of India

(1) Apartment- Balance - Rs. 50,400/-

(2) House construction - Balance - Rs. 13,37,000/-

(3) Car purchase-Balance - Rs. 1,08,000/-

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : A.M.SHAFFIQUE

NAME OF THE SPOUSE : SOUMILA SHAFFIQUE

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
9.125 cents	House No. CC 33/12, Green Ripple Road	Rs.7,02,000/-	480 grams		

LIABILITIES

Particulars - Nil

1.

2.

Note:- Further details available with the Hon'ble Chief Justice